

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 87 OF 2018 &
IA NO. 56 OF 2018

Dated: 5th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Seshasayee Paper and Boards Limited	Appellant(s)
Vs.		
Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.	Respondent(s)

Counsel for the Appellant (s) : Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

ORDER

Learned counsel appearing for the Appellant prays for two days time to enable him to take necessary instructions regarding miscellaneous petitions which is pending for consideration before the learned Commission filed by the TANGEDCO.

List the matter on **07.09.2018**, as requested.

(S.D. Dubey)
Technical Member

Bn/kt

(Justice N.K. Patil)
Judicial Member